

DIVISION BENCH
COURT - I

S-14

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/217(KB)2023
MA(COMPANIES ACT)/9(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

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| IN THE MATTER OF | SPECIALITY RESTAURANTS LIMITED |
| UNDER SECTION | SUB-SECTION (1) OF SECTION 66. SUB-SECTION (L) OF SECTION 230 |

Appearances (via video conferencing/physically)

Mr. Saurodip Banerjee, Adv.] For the Applicants
Ms. Rishika Goyal, Adv.]

ORDER

1. Ld. Counsel for the Applicant present.
2. Post this matter on **14/05/2024**.

Court Officer